

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.425/9/NCLT/AHM/2018

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2020

Name of the Company:

Nuvoco Vistas Corporation Ltd.

V/s.

Northway Spaces Ltd.

Section:

Section 9 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Amit Laddha appeared for the Operational Creditor.

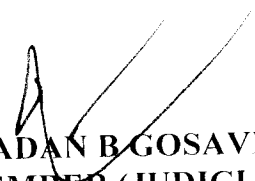
Learned Counsel Mr. Kunal Vaishnav appeared for the Corporate Debtor.

Matter to appear for further consideration on 23.09.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 4th day of August, 2020

PC


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)